

reservation by constituting a Committee of SCs/STs; and

(d) the number of SCs/STs who have deposited advance money and have not received possession either of the flats or the plots so far along with the number of Members of Parliament out of them and since when their names have been registered for allotment ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (d). The information is being collected and will be laid on the Table of the Sabha.

[English]

Implementation of IRDP

3083. SHRI R. P. DAS : Will the Minister of AGRICULTURE be pleased to state :

(a) the manner in which the Integrated Rural Development Programme had been implemented in different States during the Sixth Five Year Plan period keeping in view the economics of the schemes as visualised by the Planning Commission;

(b) whether the programme has been able to touch the fringe of the problem of

the landless and marginal farmers and the rural artisans who are living just below the poverty line; and

(c) if so, the achievement registered so far ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A statement showing the achievements under IRDP in the VIth Plan in various States/UTs is given below. In the Sixth Five Year Plan an outlay of Rs. 1500 crores was provided for IRDP (both centre and state) for covering a target of 15 million families. Against this, the coverage achieved was 16.6 million families and funds utilised were to the tune of Rs. 1661 crores.

(b) and (c). According to the evaluation study carried out by the Programme Evaluation Organisation only 40 per cent of the sample beneficiary households benefitted by the programme were cultivators or small and marginal farmers. All the rest belonged to the landless category, the important occupational groups being labour (26 per cent), Service (11 per cent), artisans (8 per cent) and others (15 per cent). This shows the landless category. No break up of small and marginal farmers is available.

Statement

Progress under IRDP during 6th Plan

Sl. No.	Name of the States/UTs.	Funds utilised (Rs. in lakhs)	Term credit mobilised (Rs. in lakhs)	Families assisted (Nos.)
1	2	3	4	5
1.	Andhra Pradesh	13322.31	24395.94	1212699
2.	Assam	4220.28	6117.85	306641
3.	Bihar	17078.81	30012.40	1923135
4.	Gujarat	7469.55	13004.14	751437
5.	Haryana	3353.80	4829.79	481292
6.	Himachal Pradesh	2318.57	2861.93	215209
7.	Jammu & Kashmir	2005.35	2542.47	174004

1	2	3	4	5
8.	Karnataka	7922.67	14935.81	715101
9.	Kerala	5176.89	11489.05	529979
10.	Madhya Pradesh	15125.49	33579.29	1425993
11.	Maharashtra	10445.87	22539.00	962515
12.	Manipur	406.24	22.38	31149
13.	Meghalaya	261.41	—	23845
14.	Nagaland	624.00	—	47893
15.	Orissa	8751.86	12952.04	921761
16.	Punjab	4591.38	7399.57	395762
17.	Rajasthan	8982.84	13305.74	710076
18.	Sikkim	101.90	111.11	9961
19.	Tamil Nadu	14662.02	25727.46	1396016
20.	Tripura	658.01	1179.90	52423
21.	Uttar Pradesh	31173.46	73049.52	3432349
22.	West Bengal	5393.45	8818.91	717351
23.	A & N Islands	10.49	14.28	863
24.	Arunachal Pradesh	761.67	—	43978
25.	Chandigarh	2.97	—	1206
26.	Dadra & Nagar Haveli	28.94	36.33	1666
27.	Delhi	202.00	405.65	16845
28.	Goa, Daman & Diu	415.45	591.85	30730
29.	Lakshadweep	99.85	—	1510
30.	Mizoram	410.15	6.80	12493
31.	Pondicherry	138.60	232.64	16845
All India Total		166116.28	310161.85	16562727

**Land allotted by DDA for
Industrial use**

3084. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether any survey has been made in the Union Territory of Delhi about the utilisation of the lands allotted by the Delhi Development Authority for industrial use;

(b) if so, what is the percentage and acreage of industrial land not being utilised by the allottees; and

(c) the action taken in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir. The latest survey was carried out in the month of April, 1985.

(b) Out of 7,353 plots, 1,396 plots (18.98